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GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 17th July, 2017

NOTIFICATION

S.O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Ravi Mital, Additional Secretary, Department of Financial Services, Ministry of Finance as Part-time Member of the Insurance Regulatory and Development Authority of India (IRDAI) vice Shri N. Srinivasa Rao, Economic Advisor, DFS with immediate effect and until further orders.

[F. No.11/6/2003-Ins.I]

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.

Copy to:

1. Shri Ravi Mital, Additional Secretary, DFS, Ministry of Finance
2. The Chairman, IRDAI, Parishram Bhavan, Hyderabad,
3. P.S. to F. M./P.S. to MOS (Finance),
4. PPS to Secretary (FS),
5. PPS to AS (Banking), DFS.
6. PPS to AS (FI), DFS
7. PS to EA (NSR), DFS/ PS to JD(BV)



(S. K. Mohanty)

Under Secretary to the Govt. of India

एस. के. मोहन्ती/S. K. MOHANTY
अवर सचिव/Under Secretary
वित्तीय सेवाएं विभाग/Deptt. of Financial Services
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